

# BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

## SEVENTH REPORT

(Presented on 20-11-1991)

The Business Advisory Committee held a sitting on Wednesday, the 20th November, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |  |         |
|--|---------|
| (1) The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1991.<br><i>(Consideration and passing)</i>                   | 2 hours |
| (2) Discussion and Voting on Demands for Grants (Punjab) for 1991-92.  | 3 hours |
| (3) Discussion on the Resolution seeking approval of the Proclamation dated the 11th October, 1991 in respect of the State of Meghalaya. | 2 hours |
| (4) The Sick Industrial Companies (Special Provisions) Amendment Bill, 1991.<br><i>(Consideration and passing)</i>                       | 2 hours |

3. The Committee also recommend that discussion under Rule 193 regarding general deterioration in law and order situation in various parts of the country with reference to recent spurt in incidents of terrorism, secessionism and kidnappings may be taken up during the next week on the date and time to be decided later.

NEW DELHI;  
November 20, 1991  

---

Kartika 29, 1913 (Saka)

SHIVRAJ V. PATIL  
Chairman,  
Business Advisory Committee.